

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): Revision of Supplementary Nutrition Programme cost norms for different categories of beneficiaries is one of the sub-proposals in the composite proposal for Strengthening and Restructuring of the Integrated Child Development Service Scheme.

Increase in contingency funds unde ICDS scheme

2926. SHRI DILIP KUMAR TIRKEY: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether the Ministry is considering to enhance the grants of contingencies of Integrated Child Development Service (ICDS) projects from Rs. 40,000/- to Rs. 80,000/- as one Night Watchman is being paid from the Unit;

(b) whether Ministry would consider to introduce nutritional counseling as a service with an additional Anganwadi Workers so as to focus on home visits for children under two years and mothers; and

(c) whether Government would provide funds for basic infrastructure development like construction of AWC buildings under the ICDS Scheme?

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH): (a) to (c) Sub-proposals for enhancement in the rate for contingencies, provision of Additional Nutritional Counselor in the 200 high burden districts and construction of Anganwadi Centres as an activity under Integrated Child Development Service are included in the composite proposal for Strengthening and Restructuring of the Scheme.

Complaints in adoption process of children

2927. SHRI AAYANUR MANJUNATHA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether there are a large number of complaints in the adoption process of children in the country and international adoptions;

(b) if so, whether Government has any proposal to set up online database of children and prospective parents in this regard;

(c) if so, the details thereof; and